

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3939
TO BE ANSWERED ON 06TH APRIL, 2023**

SCHEMES FOR EMPLOYMENT GENERATION

3939. SHRI MASTHAN RAO BEEDA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details of the progress of schemes for employment generation, State-wise;**
- (b) the details of funds allocated and utilised for such schemes during the last five years, State-wise;**
- (c) whether such schemes have actually reduced unemployment in the country;**
- (d) if so, the details thereof and if not, the reasons therefor;**
- (e) whether Government seeks to create an urban employment guarantee scheme along the lines of MGNREGA; and**
- (f) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (f): Employment generation coupled with improving employability is the priority of the Government. Accordingly, the Government of India has taken various steps for generating employment in the country.

Investments in Infrastructure and productive capacity have a large multiplier impact on growth and employment. The budget of 2023-24 proposed to increase capital investment outlay steeply for the third year in a row by 33 per cent to Rs 10 lakh crore, which would be 3.3 per cent of GDP. This substantial increase in recent years is central to the government's efforts to enhance growth potential and job creation.

The Government of India has announced Aatmanirbhar Bharat package to provide stimulus to business and to mitigate the adverse impact of Covid-19. Under this package, the Government is providing fiscal stimulus of more than Rupees Twenty Seven lakh crore. This package comprises of various long term schemes/programmes/policies for making the country self-reliant and to create employment opportunities.

The Aatmanirbhar Bharat Rojgar Yojana (ABRY) was launched with effect from 1st October, 2020 to incentivize employers for creation of new employment and restoration of loss of employment during Covid-19 pandemic. The terminal date for registration of beneficiaries was 31.03.2022. Since inception of the scheme, till 11.03.2023, benefits have been provided to 60.31 lakhs beneficiaries under the scheme. State/UT-wise progress of the scheme is at Annexure-I.

Government is implementing Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi Scheme) since June 01, 2020 to facilitate collateral free working capital loan to street vendors to restart their businesses, which were adversely impacted during the Covid-19 pandemic. State/UT-wise progress of the scheme is at Annexure-II.

Pradhan Mantri Mudra Yojana (PMMY) was launched by the Government for facilitating self-employment. Under PMMY, collateral free loans upto Rs. 10 lakh, are extended to micro/small business enterprises and to individuals to enable them to setup or expand their business activities. As on 24.02.2023, more than 39.65 crore loans with sanctioned amount of Rs. 22.41 lakh crore and disbursed amount of Rs. 21.83 lakh crore have been extended, since inception of the Scheme in April 2015. State-wise data since inception of the scheme is at Annexure-III.

The Production Linked Incentive (PLI) schemes is being implemented by the Government with an outlay of Rs. 1.97 lakh crore, for a period of 5 years starting from 2021-22 which have potential for creating 60 lakh new jobs.

PM GatiShakti is a transformative approach for economic growth and sustainable development. The approach is driven by seven engines, namely, Roads, Railways, Airports, Ports, Mass Transport, Waterways and Logistics Infrastructure. This approach is powered by Clean Energy and Sabka Prayas leading to huge job and entrepreneurial opportunities for all.

The Government of India is encouraging various projects involving substantial investment and public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Rural Self Employment Training Institutes (RSETIs) for employment generation. State-wise details of the progress of the schemes and funds allocated/utilised/dispensed for the last five years are at Annexure-IV-VII.

Further, Ministry of Housing and Urban Affairs is implementing a centrally sponsored scheme namely "Deendayal Antyodaya Yojana – National Urban Livelihoods Mission (DAY-NULM)" to reduce poverty and vulnerability of urban poor households on a sustainable basis. Mission, inter-alia, aims to enabling urban poor to access gainful self-employment and skilled wage employment opportunities through skill training in market oriented courses under the Employment through Skill Training & Placement (EST&P) component. Also, financial assistance is provided to individuals/ groups/ Self Help Groups (SHGs) of urban poor for setting up gainful self-employment ventures or micro-enterprises. A statement showing the number of skill trained candidates placed and number of beneficiaries assisted for setting up Individual/ Group micro enterprises and Central fund released under DAY-NULM during the last five years i.e. 2017-18 to 2021-22, State-wise is at Annexure-VIII-IX.

Besides these initiatives, various flagship programmes of the Government such as Make in India, Start-up India, Stand-up India, Digital India, Housing for All etc. are also oriented towards generating employment opportunities in the country.

All these initiatives are expected to collectively generate employment in the medium to long term through multiplier-effects.

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA
UNSTARRED QUESTION No. 3939 FOR 06.04.2023**

Aatmanirbhar Bharat Rojgar Yojana (ABRY) Data (State-wise) as on 11.03.2023

STATE NAME	No. of Beneficiary Employees	No. of Beneficiary Establishments	Amount of Benefit (in Rs. Crore)
ANDAMAN AND NICOBAR ISLANDS	477	36	1.12
ANDHRA PRADESH	166,508	4,036	275.40
ARUNACHAL PRADESH	514	17	0.96
ASSAM	19,830	662	28.99
BIHAR	28,261	1209	62.27
CHANDIGARH	64,656	1,579	91.54
CHATTISGARH	84,986	2,938	145.87
DELHI	226,970	3,137	286.01
GOA	20,895	540	28.50
GUJARAT	642,823	15,532	889.46
HARYANA	398,782	7,622	541.59
HIMACHAL PRADESH	83,227	2,158	120.93
JAMMU AND KASHMIR	19,355	888	41.17
JHARKHAND	62,664	2,242	111.35
KARNATAKA	485,222	10,982	760.00
KERALA	96,136	2,726	168.71
LADAKH	190	17	0.31
MADHYA PRADESH	205,261	6,230	334.82
MAHARASHTRA	976,469	22,403	1,320.27
MANIPUR	1,689	57	2.39
MEGHALAYA	1,210	38	4.37
MIZORAM	377	15	1.39
NAGALAND	234	17	0.45
ORISSA	89,184	4,187	169.37
PUNJAB	170,624	6,525	308.19
RAJASTHAN	325,717	11,451	493.74
SIKKIM	3,764	112	6.75
TAMIL NADU	815,757	16,695	1,030.83
TELANGANA	281,989	5,369	349.17
TRIPURA	5,440	150	9.08
UTTAR PRADESH	432,047	12,381	744.90
UTTARAKHAND	93,348	2,417	136.86
WEST BENGAL	226,962	7,681	338.28
Total	6,031,568	152,049	8,805.02

Source: EPFO, MoLE.

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3939 FOR 06.04.2023

State/UT-wise data on beneficiaries for Prime Minister Street Vendor's AtmaNirbharNidhi (PM SVANidhi Scheme) as on 13.03.2023

S. No	State	Applications Sanction			Disbursed			Disbursed Amount (In Cr.)		
		FY 20-21	FY 21-22	FY 22- 23	FY 20-21	FY 21-22	FY 22- 23	FY 20-21	FY 21-22	FY 22- 23
1	ANDAMAN AND NICOBAR ISLANDS	395	142	245	387	146	176	0.39	0.20	0.38
2	ANDHRA PRADESH	117,852	86,981	59,636	112,747	81,486	42,091	112.05	92.39	76.04
3	ARUNACHAL PRADESH	1,839	892	2,295	1,588	1,101	1,327	1.59	1.30	2.07
4	ASSAM	15,817	46,522	25,712	14,157	42,502	17,819	14.12	44.49	27.23
5	BIHAR	33,893	23,403	15,927	28,862	19,425	8,607	28.49	20.04	14.38
6	CHANDIGARH	2,148	1,591	1,863	2,051	1,591	1,717	2.04	1.77	3.07
7	CHHATTISGARH	41,021	10,783	14,241	40,296	9,208	9,946	39.93	11.98	17.77
8	DAMAN & DIU AND DADRA & NAGAR HAVELI	1,121	164	734	1,029	228	252	1.03	0.24	0.44
9	DELHI	33,069	11,668	41,305	31,169	11,052	24,137	30.95	11.55	32.63
10	GOA	1,028	429	548	1,017	391	402	1.01	0.56	0.89
11	GUJARAT	106,708	119,026	113,504	102,351	111,473	89,586	101.61	127.98	147.82
12	HARYANA	17,807	14,670	13,261	16,943	11,573	10,752	16.78	13.70	18.08
13	HIMACHAL PRADESH	2,812	1,242	2,022	2,767	1,240	1,758	2.76	1.88	3.97
14	JAMMU AND KASHMIR	11,895	3,927	5,202	11,514	4,011	4,367	11.50	5.31	8.75
15	JHARKHAND	22,551	9,998	11,299	22,031	8,370	6,406	21.90	9.89	11.02
16	KARNATAKA	114,450	53,462	82,521	107,979	45,173	57,368	107.61	56.73	100.75
17	KERALA	8,142	3,387	5,604	8,052	3,361	4,454	8.00	5.34	8.88
18	LADAKH	249	78	220	247	73	191	0.25	0.13	0.41
19	MADHYA PRADESH	324,161	206,159	201,502	313,909	199,257	157,108	312.09	241.76	277.15
20	MAHARASHTRA	169,517	49,132	314,895	149,131	60,446	178,846	148.15	72.59	226.27
21	MANIPUR	6,773	1,878	3,634	6,094	2,498	1,282	6.09	2.60	2.36
22	MEGHALAYA	266	394	1,040	253	383	780	0.25	0.41	0.95
23	MIZORAM	446	132	99	442	134	78	0.44	0.23	0.17
24	NAGALAND	1,214	465	639	1,202	467	382	1.20	0.63	0.64
25	ODISHA	29,262	12,958	17,624	27,489	8,835	8,445	27.17	10.36	15.85
26	PUDUCHERRY	1,202	169	640	1,130	226	458	1.13	0.34	0.87
27	PUNJAB	29,474	12,478	13,350	26,663	13,180	10,066	26.43	13.66	17.23
28	RAJASTHAN	55,767	14,484	34,175	50,330	16,948	7,973	50.16	17.01	14.18
29	SIKKIM	-	1	1	-	1	-	-	0.00	-
30	TAMIL NADU	110,387	75,895	70,852	87,716	77,713	53,564	87.20	79.39	90.78
31	TELANGANA	330,587	76,515	118,670	310,500	87,338	79,594	307.05	139.98	160.87
32	TRIPURA	2,622	1,123	1,103	2,600	732	601	2.59	0.94	1.10
33	UTTAR PRADESH	594,333	215,337	349,459	563,992	236,200	304,805	555.22	248.15	486.06
34	UTTARAKHAND	9,258	2,020	7,287	9,111	1,902	6,321	9.07	2.41	10.79
35	WEST BENGAL	5,218	9,609	5,538	2,379	11,179	1,718	2.36	11.03	2.50
	Total	2,203,284	1,067,114	1,536,647	2,058,128	1,069,843	1,093,377	2,038.60	1,246.98	1,782.34

Source: Ministry of Housing and Urban Affair

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA
UNSTARRED QUESTION No. 3939 FOR 06.04.2023

Pradhan Mantri Mudra Yojana (PMMY)- State-wise Report

(Amount in Rs. Crore)				
		Cumulative (from 08.04.2015 to 24.02.2023)		
Sr No	State Name	No. of Loan A/Cs	Sanctioned Amount	Disbursed Amount
1	Andaman and Nicobar Islands	47,781	881	860
2	Andhra Pradesh	72,11,771	82,011	78,535
3	Arunachal Pradesh	85,250	1,002	965
4	Assam	98,48,732	48,662	47,397
5	Bihar	4,08,27,316	1,78,161	1,70,384
6	Chandigarh	1,64,477	2,685	2,597
7	Chhattisgarh	77,57,011	42,400	40,664
8	Dadra and Nagar Haveli	24,463	326	318
9	Daman and Diu	7,190	172	155
10	Delhi	28,88,554	31,738	30,993
11	Goa	3,07,226	3,935	3,732
12	Gujarat	1,19,89,553	89,612	88,063
13	Haryana	75,17,372	51,747	50,184
14	Himachal Pradesh	8,51,803	16,059	15,139
15	Jharkhand	1,13,64,863	53,644	52,137
16	Karnataka	3,75,22,159	2,05,483	2,01,831
17	Kerala	1,30,36,474	80,692	79,331
18	Lakshadweep	7,546	103	95
19	Madhya Pradesh	2,41,70,978	1,26,306	1,22,119
20	Maharashtra	3,17,44,002	1,87,425	1,83,715
21	Manipur	4,35,359	2,576	2,416
22	Meghalaya	2,30,936	2,040	1,986
23	Mizoram	1,08,029	1,611	1,500
24	Nagaland	1,11,855	1,457	1,348
25	Odisha	2,62,16,340	1,03,397	1,00,674
26	Pondicherry	10,05,198	5,776	5,694
27	Punjab	77,93,939	56,449	54,553
28	Rajasthan	1,72,77,732	1,22,221	1,19,727
29	Sikkim	1,33,510	1,213	1,171
30	Tamil Nadu	4,56,31,509	2,20,765	2,18,101
31	Telangana	57,88,869	50,651	49,577
32	Tripura	25,43,011	12,952	12,663
33	Uttar Pradesh	3,80,48,454	2,09,216	2,01,897
34	Uttarakhand	25,32,797	22,165	21,426
35	West Bengal	3,98,59,476	1,94,754	1,90,821
36	Union Territory of Jammu and Kashmir	13,83,857	30,031	29,289
37	Union Territory of Ladakh	40,461	1,277	1,256
	TOTAL	39,65,15,853	22,41,597.30	21,83,313.45
Source: As per data uploaded by Member Lending Institutions (MLIs) on Mudra portal				

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3939 FOR 06.04.2023

State/UT-wise performance of Prime Minister's Employment Generation Programme (PMEGP)

Sl. No.	State	Margin Money Disbursed (Rs. in Lakhs)	Estimated Employment Generated	Margin Money Disbursed (Rs. in Lakhs)	Estimated Employment Generated	Margin Money Disbursed (Rs. in Lakhs)	Estimated Employment Generated	Margin Money Disbursed (Rs. in Lakhs)	Estimated Employment Generated	Margin Money Disbursed (Rs. in Lakhs)	Estimated Employment Generated
		2017-18		2018-19		2019-20		2020-21		2021-22	
1	A & N Islands	276.95	1744	318.52	1832	146.16	744	186.12	1240	238.69	1296
2	Andhra Pradesh	5336.1	12216	9046.31	17760	9042.34	17536	6857.3	13392	10088.8	19816
3	Arunachal Pradesh	309.42	1672	419.88	2240	363.79	1688	232.63	784	788.88	1568
4	Assam	2362.48	18256	4167.41	29896	3589.39	20824	4948.48	23512	6659.71	30840
5	Bihar	6558.85	18456	9842	26424	6958.68	17768	7208.74	17536	8169.92	19816
6	Chhattisgarh	3398.4	11704	6784.52	24752	6107.03	22488	6062.77	21744	6941.44	24160
7	Delhi	150.65	920	157.13	1056	110.63	744	147.61	592	315.23	800
8	Goa	149.07	400	237.23	624	244.36	720	156.65	464	298.22	696
9	Gujarat*	12883.63	15008	25443.87	28000	28740.29	31864	20637.05	22832	28704.84	33144
10	Haryana	4167.04	13744	5178.43	17320	4938.21	16232	5512.55	13920	6093.33	13808
11	Himachal Pradesh	2042.5	7088	4135.61	11192	3229.32	9808	3381.1	9664	3550.95	10192
12	Jammu & Kashmir	6913.15	30024	15222	60232	11142.86	42840	18306.28	68600	46713.54	173184
13	Jharkhand	2439.53	8888	4535.69	14376	3749.79	12352	3847.8	12176	4188.27	13712
14	Karnataka	6477.94	16920	10725.32	29256	10681.14	29576	12510.51	35504	15843.36	47016
15	Kerala	2910.44	10776	5383.93	19888	5319.39	19368	5225.88	19112	6859.29	22312
16	Lakshadweep	00	00	0	0	0	0	15.36	24	17.5	56
17	Madhya Pradesh	7631.41	14432	10002.28	20208	8046.65	17344	13807.82	38832	20961.46	64656
18	Maharashtra **	8749.73	26632	15272.02	45136	11215.23	35232	8844.29	24832	13018.54	33024
19	Manipur	1383.87	4800	2041.06	10328	2036.3	9384	5899.03	12448	3337.25	9112
20	Meghalaya	118.27	600	587.14	3120	569.17	3016	579.65	2872	974.17	5592
21	Mizoram	274.05	1992	1514.9	8984	1083.78	6080	1412.46	6480	1461.76	5200
22	Nagaland	2672.15	7440	2349.67	9664	2650.24	8872	2045.47	5920	2494.89	9928
23	Odisha	5680.65	19192	7856.18	24560	7808.85	21744	8748.07	25368	11335.95	34408
24	Puducherry	78.95	352	150.7	608	117.26	512	116.81	352	144.3	528
25	Punjab	3930.46	12160	4766.68	14408	3914.83	13560	5011.41	13216	5996.61	14288
26	Rajasthan	4929.04	12616	7199.28	18872	8174.68	24200	8806.83	22176	9022.15	20776
27	Sikkim	46.36	296	112.35	440	174.56	632	152.28	456	214.27	680
28	Tamil Nadu	9717.58	32760	13290.95	41480	12347.58	41376	13881.57	41504	16445.76	47776
29	Telangana	4030.21	9520	7180.89	16408	7137.38	17424	6376.33	16200	9846.14	23248
30	Tripura	1892.3	8928	2314.24	9432	1833.64	7696	1829.57	6736	2083.7	7664
31	UT Chandigarh	90.07	360	63.91	224	28.71	112	16	80	62.08	168
32	Uttar Pradesh	16866.47	43456	19033.28	41944	21652.48	48960	32985.38	79952	41165.07	100752
33	Uttarakhand	2880.98	12904	4098.38	17448	3440.03	14752	4536.62	17992	3983.2	14688
34	West Bengal	3891.37	10928	7568.78	19304	8487.4	17776	7425.32	16560	8539.63	18440
35	UT of Ladakh							1168.41	2248	1182.31	2360
	Total	131240.07	387184	207000.54	587416	195082.15	533224	218880.15	595320	297741.21	825752

* Including Daman & Diu, ** including Dadra & Nagar Haveli

Source: M/o Micro, Small and Medium Enterprises

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION
No. 3939 FOR 06.04.2023**

**State-wise details of candidates trained and placed under RSETI during the last five
and the current year as on 28.02.2023**

Sl. No.	Name of the State	FY 2017-18		FY 2018-19		FY 2019-20		FY 2020-21		FY 2021-22		FY 2022-23 as on Feb 2023	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andaman and Nicobar Islands	497	439	494	270	489	316	318	135	412	381	421	306
2	Andhra Pradesh	12465	10683	10645	8790	9884	7179	5002	3836	7817	6522	10139	7127
3	Arunachal Pradesh	345	153	360	70	211	294	18	57	225	0	312	193
4	Assam	14262	11305	13087	9678	11922	7680	7208	5145	10017	8335	13144	7888
5	Bihar	28411	24863	26688	19255	24961	18393	14868	10817	21268	14330	26104	18905
6	Chattisgarh	12651	9707	12735	9981	12146	8209	7003	4927	10030	7257	11398	9130
7	D & N Haveli	606	406	775	553	763	509	560	437	561	447	712	411
8	Gujarat	22359	22219	21470	16755	20447	14075	11233	7859	15993	12863	19080	13429
9	Haryana	15496	11032	15267	8702	14391	10493	11301	6744	11045	8176	12243	6560
10	Himachal Pradesh	5753	4727	5499	4085	4949	3541	3227	2019	4750	3208	5504	3220
11	Jammu & Kashmir	9504	7498	9308	6727	8662	7022	4552	3955	5277	4148	6956	5103
12	Jharkhand	17660	14596	17969	12033	15911	12630	11467	7982	13725	10828	16019	8455
13	Karnataka	27515	26914	26041	20434	24676	20257	16333	12649	18332	17059	22895	16211
14	Kerala	11582	11282	10532	9422	10236	9610	5090	4752	5980	5801	8946	6623
15	Lakshadweep	10	0	0	0	36	0	162	98	139	34	452	228
16	Madhya Pradesh	36179	24612	35194	22858	31521	20982	19180	15530	22956	18490	28741	19539
17	Maharashtra	26143	23436	25671	19612	24614	19668	16559	13033	19606	15251	25104	16836
18	Manipur	465	310	382	268	495	351	287	277	364	301	846	571
19	Meghalaya	1851	1042	1470	1287	1629	989	959	687	1649	868	1894	1031
20	Mizoram	453	523	502	365	939	957	613	457	651	636	882	638
21	Nagaland	380	294	355	517	356	202	199	118	338	272	385	317
22	Odisha	22173	18927	21803	17117	20489	14933	15321	11574	16049	13978	18278	14832
23	Pondicherry	782	859	850	626	762	543	583	420	568	485	786	677
24	Punjab	11582	10706	10516	6797	9280	5605	7501	5489	9241	6972	9732	6997
25	Rajasthan	30641	22322	28602	21553	27023	18789	19904	12682	23160	19032	28057	20791
26	Sikkim	432	314	389	206	364	489	202	134	203	146	353	261
27	Tamil Nadu	26805	22674	24226	19790	27112	17790	15233	12517	17187	14796	24173	17025
28	Telangana	7145	5942	6864	5669	6435	5714	3703	2647	5413	5214	6669	5515
29	Tripura	3132	1926	2788	2345	2533	1775	1893	836	2274	1781	2546	1994
30	UT Ladakh	0	0	0	0	603	233	408	328	535	384	489	293
31	Uttar Pradesh	54503	44515	52719	36600	50845	38070	41995	27673	52909	46948	50966	37904
32	Uttarakhand	7156	5297	7322	5524	6765	5387	6383	4829	6258	4413	6659	4971
33	West Bengal	14405	10574	13149	8418	12576	8960	5876	4591	9182	7073	11295	7616
	TOTAL :	423343	350097	403672	296307	384025	281645	255141	185234	314114	256429	372180	261597

Source: NACER

Source: M/o Rural Development

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3939 FOR 06.04.2023

State-wise funds released under RSETI during the last five years and the current year as on 28.02.2023

(Rs. in lakhs)

S.N.	State/ UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23
1	A&N Islands	0.00	0.00	0.00	0.00	22.21	0.00
2	Andhra Pradesh	0.00	447.95	128.18	391.83	0.00	0.00
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	96.39	357.76	75.80	64.76	0.00	637.36
5	Bihar	318.05	317.41	401.30	102.58	644.10	0.00
6	Chhattisgarh	172.29	467.02	0.00	147.22	0.00	0.00
7	D&N Haveli	0.00	0.00	0.00	45.24	0.00	0.00
8	Gujarat	255.42	498.16	327.85	322.72	0.00	2176.75
9	Haryana	0.00	288.75	241.97	0.00	0.00	450.72
10	Himachal Pradesh	106.82	103.41	0.00	0.00	0.00	0.00
11	J&K	0.00	0.00	0.00	402.69	0.00	0.00
12	Jharkhand	0.00	316.12	180.33	403.75	430.07	0.00
13	Karnataka	508.77	433.66	263.19	723.46	0.00	2017.36
14	Kerala	0.00	152.57	216.27	162.48	0.00	0.00
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
16	Madhya Pradesh	0.00	0.00	1277.06	600.40	3542.63	0.00
17	Maharashtra	378.97	313.88	237.85	1074.94	0.00	2647.82
18	Manipur	0.00	0.00	21.09	8.21	0.00	0.00
19	Meghalaya	61.34	26.66	21.35	9.69	0.00	171.24
20	Mizoram	15.17	0.00	0.00	19.81	0.00	0.00
21	Nagaland	0.00	9.49	8.13	6.70	0.00	0.00
22	Odisha	0.00	1081.18	235.65	581.34	588.07	0.00
23	Pondicherry	0.00	0.00	19.94	0.00	0.00	0.00
24	Punjab	164.59	169.62	64.28	193.10	305.05	966.27
25	Rajasthan	279.00	278.44	368.80	436.86	0.00	1322.91
26	Sikkim	0.00	7.14	0.00	0.00	0.00	0.00
27	Tamilnadu	0.00	309.31	552.56	528.35	0.00	0.00
28	Telangana	0.00	134.74	134.90	795.20	0.00	0.00
29	Tripura	0.00	7.55	22.91	67.31	0.00	106.40
30	Uttar Pradesh	0.00	0.00	156.55	836.72	2852.93	0.00
31	Uttarakhand	0.00	73.23	0.00	298.34	0.00	0.00
32	West Bengal	201.47	114.55	113.20	113.29	0.00	0.00
	Total	2558.28	5908.59	5069.16	8336.99	8385.06	10496.83

Source: Records of RS Division

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3939 FOR 06.04.2023

State/UT-wise details of employment provided (in person-days generated) under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22.

Sl. No.	State/UT	Person days generated (in lakh)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	2120.24	2465.64	2002.25	2593.24	2417.27
2	Arunachal Pradesh	42.78	68.65	85.99	128.14	158.71
3	Assam	480.68	532.47	623.06	911.53	915.96
4	Bihar	815.75	1231.80	1413.64	2276.27	1808.42
5	Chhattisgarh	1199.29	1386.02	1361.75	1840.90	1692.30
6	Goa	0.99	0.15	0.34	1.10	0.95
7	Gujarat	353.09	419.61	353.70	482.29	568.02
8	Haryana	90.37	77.90	91.19	179.62	146.39
9	Himachal Pradesh	220.06	285.20	259.19	336.19	370.94
10	Jammu And Kashmir	370.90	368.15	313.41	407.01	406.26
11	Jharkhand	592.74	536.59	641.95	1176.08	1132.29
12	Karnataka	857.00	1044.92	1118.63	1480.32	1632.39
13	Kerala	619.59	975.26	802.30	1023.00	1059.66
14	Ladakh	0.00	0.00	19.03	21.30	19.27
15	Madhya Pradesh	1622.35	2029.27	1930.17	3420.21	2999.25
16	Maharashtra	825.15	845.88	629.60	679.36	825.33
17	Manipur	61.25	117.39	234.07	330.52	304.90
18	Meghalaya	291.88	342.15	370.22	383.70	393.63
19	Mizoram	142.67	178.67	192.10	198.66	200.77
20	Nagaland	199.81	132.69	138.48	180.12	192.58
21	Odisha	922.11	829.88	1113.89	2080.75	1977.65
22	Punjab	223.11	204.47	235.25	376.75	331.48
23	Rajasthan	2397.74	2942.46	3286.55	4605.35	4242.96
24	Sikkim	34.61	33.55	29.47	37.34	34.34
25	Tamil Nadu	2388.81	2576.97	2485.10	3339.46	3457.26
26	Telangana	1147.73	1177.29	1071.14	1579.53	1457.93
27	Tripura	176.04	253.09	344.02	437.22	426.18
28	Uttar Pradesh	1814.66	2120.93	2443.55	3945.41	3256.57
29	Uttarakhand	222.90	221.60	206.12	303.61	243.18
30	West Bengal	3125.56	3382.53	2723.05	4140.17	3642.27
31	Andaman And Nicobar	1.90	1.94	2.21	2.61	1.14
32	Lakshadweep	0.06	0.10	0.04	0.02	0.01
33	Puducherry	7.26	6.65	7.65	10.57	6.15
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	23369.08	26789.87	26529.13	38908.33	36322.35

(A per NREGASoft)

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3939 FOR 06.04.2023

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS from financial year 2017-18 to 2021-22.

Sl. No.	States	Expenditure (including state share) (Rs. in crore)				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	6435.57	8308.62	5532.51	10900.61	7867.21
2	Arunachal Pradesh	225.99	213.36	158.71	485.38	478.38
3	Assam	1530.79	1338.47	1476.30	2348.18	2378.49
4	Bihar	2931.03	3204.55	3371.17	6425.62	6502.47
5	Chhattisgarh	3312.02	3054.18	3009.92	4113.09	3980.91
6	Goa	2.88	0.33	1.34	3.26	3.77
7	Gujarat	894.75	1098.39	965.23	1334.86	1735.72
8	Haryana	319.77	367.89	387.17	802.63	707.99
9	Himachal Pradesh	567.97	849.53	708.98	988.96	1090.51
10	Jammu and Kashmir	1158.27	820.01	998.28	1529.47	1138.04
11	Jharkhand	1529.27	1521.40	1699.98	3135.64	3335.80
12	Karnataka	2729.59	3604.17	4748.17	5599.96	6194.04
13	Kerala	1902.32	2983.95	2702.55	3862.84	4020.43
14	Ladakh	32.20	27.32	67.62	50.33	58.12
15	Madhya Pradesh	4254.43	5404.92	4949.34	9142.28	8043.29
16	Maharashtra	2308.14	2382.10	1821.32	1968.09	2410.55
17	Manipur	195.06	294.71	455.48	1052.69	924.00
18	Meghalaya	1134.69	913.34	1098.39	1367.13	1127.24
19	Mizoram	212.28	493.04	515.25	549.22	529.91
20	Nagaland	969.64	244.31	393.68	442.79	539.08
21	Odisha	2513.17	2315.79	2836.94	5828.07	5988.19
22	Punjab	638.18	669.80	767.36	1240.83	1279.18
23	Rajasthan	5148.60	5679.00	6701.74	9393.27	10462.60
24	Sikkim	124.57	94.54	91.07	107.06	117.79
25	Tamil Nadu	6362.65	5766.95	5621.34	8423.40	9794.98
26	Telangana	2787.46	3192.00	2193.32	4642.84	4076.68
27	Tripura	467.22	556.66	857.47	1062.27	1081.23
28	Uttar Pradesh	4530.21	5845.63	6053.14	12863.89	8767.42
29	Uttarakhand	692.43	633.21	556.06	853.82	628.19
30	West Bengal	8027.12	8057.40	7480.91	10245.32	10895.20
31	Andaman and Nicobar	6.62	5.73	4.59	6.68	6.21
32	Lakshadweep	0.21	0.26	0.11	0.06	0.04
33	Puducherry	14.51	15.74	17.11	25.32	14.70
34	Dadra and Nagar Haveli and Daman and Diu	0.00	0.00	0.00	0.00	0.00
	Total	63959.59	69957.29	68242.54	110795.84	106178.33

(As per NREGASoft)

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (f) OF THE RAJYA SABHA UNSTARRED QUESTION No. 3939 FOR 06.04.2023

No. of Skill Trained Candidates Placed and beneficiaries assisted for setting up Individual/ Group micro enterprises and Central Fund released under DAY-NULM (during the last five years [2017-18 to 2021-22])

S. No.	States/UTs	No. of Skill Candidates Placed	No. of beneficiaries assisted for setting up Individual/ Group micro enterprises	Central Fund released (₹ in crore)
1	Andhra Pradesh	66898	64031	283.69
2	Arunachal Pradesh	949	74	25.83
3	Assam	4800	3216	82.69
4	Bihar	6748	7584	104.50
5	Chhattisgarh	14160	27626	87.44
6	Goa	2743	234	17.63
7	Gujarat	39231	15148	166.27
8	Haryana	12224	3982	54.39
9	Himachal Pradesh	2532	2519	36.96
10	Jammu & Kashmir	564	10413	26.60
11	Jharkhand	32056	6744	107.06
12	Karnataka	1393	6637	71.61
13	Kerala	13476	8022	131.16
14	Madhya Pradesh	67217	51306	230.60
15	Maharashtra	92509	35332	160.52
16	Manipur	422	7	16.71
17	Meghalaya	1115	73	3.79
18	Mizoram	3309	1403	56.52
19	Nagaland	422	277	30.24
20	Odisha	461	25165	81.11
21	Punjab	20437	5887	45.60
22	Rajasthan	11815	20695	177.56
23	Sikkim	246	31	6.97
24	Tamil Nadu	10332	212217	444.06
25	Telangana	15050	8584	159.97
26	Tripura	783	930	50.79
27	Uttar Pradesh	34400	44550	351.88
28	Uttarakhand	5461	4948	31.12
29	West Bengal	21503	6767	172.38
30	A & N Islands	0	4	0.28
31	Chandigarh	2758	74	10.57
32	Delhi	335	151	0.00
33	Puducherry	56	347	12.11
34	Ladakh	0	21	2.10
35	D&N Haveli, D& D	0	0	0.17
	Total	4,86,405	5,74,999	3,240.90

Source: M/o Housing and Urban Affairs